

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 17 OF 2016 IN  
APPEAL NO. 181 OF 2015**

**Dated: 19<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Byrnihat Industries Association ...Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Sakie Jakharia for R.2

**ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 04.05.2017 after serving copy on the other side.

List the matter on **25.07.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*